



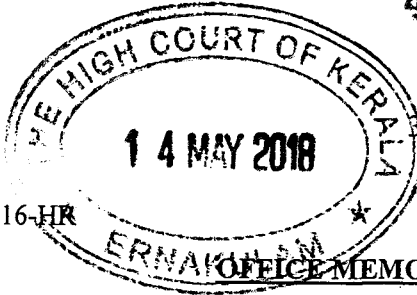
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Competition Commission of India
Fair Competition for Greater Good

3rd Floor, HT House, K.G. Marg, N.Delhi-110001
Tele. No.011-23473600, Fax: 011-23704686.

F. No. -12011/3/2016-HR

Dated: 2nd May, 2018.

OFFICE MEMORANDUM

Subject: Filling up of posts in Competition Commission of India on deputation basis.

The Competition Commission of India invites applications for filling up of various posts as mentioned below on deputation on foreign service terms. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of the post, together with the period of initial deputation are given in the enclosed Annexures I & II.

S.N	Name of posts	No. of posts @	Pay Level / [Pre-revised pay scale]
A.	Professional Staff:		
1.	Adviser	01	Level 14 (Rs.144200-218200)/ [PB-4 + GP Rs.10000]
2.	Director	03	Level 13A (Rs.131100-216600)/ [PB-4 + GP Rs.8900]
3.	Joint Director	05	Level 13 (Rs.123100-215900)/ [PB-4 + GP Rs.8700]
4.	Deputy Director	03	Level 12 (Rs.78800-209200)/ [PB-3 + GP Rs.7600]
B.	Support Staff:		
5.	Joint Director	02	Level 13 (Rs.123100-215900)/ [PB-4 + GP Rs.8700]
6.	Dy. Director	01	Level 12 (Rs.78800-209200) / [PB-3 + GP Rs.7600]
7.	Asstt. Director	03	Level 11 (Rs.67700-208700) / [PB-3 + GP Rs.6600]
8.	Private Secretary	01	Level 7 (Rs.44900-142400)/ [PB-2 + GP Rs.4600]

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment on deputation basis in CCI will be governed by the instructions issued by the Department of Personnel and Training vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time. The maximum age limit for appointment on deputation basis shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

4. Apart from the pay, the post carries DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.

5. The application in the prescribed pro-forma (Annexure-III), complete in all respects may be sent to the undersigned at the address indicated above, through proper channel latest by 13th June, 2018.

6. This may kindly be given wide publicity.

Note: No objection for applying to the above posts shall be given in individual cases subject to the orders from the Honourable the Chief Justice.

Encl: as above

To

- (By order) *Lissamma*
Deputy Director (HR)
- Lissamma Joseph Murickan*
(Assistant Registrar (H.G.))
1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
 2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi – 110001 with the request to kindly get this O.M. placed on the DOPT website.
 3. All the Ministries/Departments/Organizations of the Govt. of India/ State Govts./Union Territories/Universities/ High Courts / Supreme Court / Autonomous/Statutory Bodies as per list.

IBASA



Qualification for Deputation – Professional Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts/ (Period of deputation)
1	<p>Adviser (Financial Analysis)</p> <p>Level 14 (i.e. Rs.144200-218200),</p> <p>[Pre-revised pay scale of Pay Band-4 + Grade Pay Rs.10000]</p>	<p>Essential:</p> <p>Officers from the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master's Degree in Commerce or Master's Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least ten years experience in the relevant field.</p> <p>Desirable:</p> <p>Experience in Financial Analysis related to competition issues.</p>	<p>01</p> <p>(03 years in the first instance)</p>
2.	<p>Director (Law)</p> <p>Level 13 A (i.e. Rs.131100-216600)</p> <p>[Pre-revised scale: PB4+ GP Rs.8900]</p>	<p>Essential:</p> <p>Officers of the All India Services /Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions having Bachelor's Degree in Law from a recognised university and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	<p>02</p> <p>(01 year in the first instance)</p>
3.	<p>Director (Financial Analysis)</p> <p>Level 13 A (i.e. Rs.131100-216600)</p> <p>[Pre-revised scale: PB4+ GP Rs.8900]</p>	<p>Essential:</p> <p>Officers of the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. having a Master's Degree in Commerce or Master's Degree in Business Administration(Finance) or Chartered Accountant or Company Secretary or Cost Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent.</p> <p>Desirable: Experience in Financial Analysis related to Competition Issues.</p>	<p>01</p> <p>(01 year in the first instance)</p>
4.	<p>Joint Director (Law)</p> <p>Level 13 (i.e. Rs.123100-215900)</p> <p>[Pre-revised scale: PB4+ GP Rs.8700]</p>	<p>Essential:</p> <p>Officers of the All India Services/ Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service / Autonomous (Central /State Government) Organisations/ Regulatory Authorities/ Universities. Academic/Research / Judicial Institutions etc. having Degree in Law from a recognised university and working in analogous post or grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent.</p> <p>Desirable: Experience in Competition Law.</p>	<p>01</p> <p>(01 year in the first instance)</p>

5.	Joint Director (Economics) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB4+ GP Rs.8700]	Essential: Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service/Indian Statistical Service/ Autonomous Organisations or Regulatory Authorities/ Universities./Academic/Research Institutions etc. with Master's Degree in Economics/ Statistics and working in analogous posts/grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Economics.	04 (01 year in the first instance)
6.	Deputy Director (Law) Level 12 (i.e. Rs.78800-209200) [Pre-revised scale: PB3 + GP Rs.7600]	Essential: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Law Service/ Indian Company Law Service /Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research/ Judicial Institutions etc. having Bachelor's Degree in Law from a recognised university and working in analogous post/grade or five years service in the Grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	02 (03 years in the first instance)
7.	Deputy Director (Economics) Level 12 (i.e. Rs.78800-209200) [Pre-revised scale: PB3+ GP Rs.7600]	Essential: Officers from the All India Services / Central Civil Services Group 'A'/ Indian Economics Service/ Indian Statistical Service/ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research Institutions etc. with a Master's Degree in Economics/Statistics and working in analogous post / grade or five years service in the grade pay of Rs.6600 or equivalent. Desirable: Experience in Competition Law.	01 (03 years in the first instance)

Qualification for Deputation -Support Staff

Sl. No	Name of Post & Stream	Qualification Requirements	No. of Posts/ (Period of Deputation)
1.	Joint Director (IT) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB4+ GP Rs.8700]	Essential: An Information Technology professional working in National Informatics Centre or any other Government Organization with Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent with five years experience in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent.	01 (03 years in the first instance)
2.	Joint Director (Finance & Accounts) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB4+ GP Rs.8700]	Essential: 1) Officers of Central Govt. or State Govts. or Autonomous Organisations or Statutory Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. 2) (a) Working in analogous post or grade, or (b) having 03 years' of service experience in Grade Pay of Rs.7600 (revised Pay Matrix Level 12) or equivalent; or (c) having combined service experience of 06 years in Grade Pay of Rs.7600 (revised Pay Matrix Level 12) and Grade Pay of Rs.6600 (revised Pay Matrix Level 11) or equivalent, of which at least two years' experience in the grade pay of Rs.7600; or (d) having 08 years' of service experience in Grade Pay of Rs.6600 (revised Pay Matrix Level 11) or equivalent, And (e) having minimum total experience of five years in Public Finance/ Public Budgeting Expenditure Control. Desirable: Master's Degree in Commerce / Master's Degree in Business Administration (Finance)/ Chartered Accountant / Company Secretary / Cost Accountant.	01 (03 years in the first instance)
3.	Deputy Director (IT) Level 12 (i.e. Rs.78800-209200) [Pre-revised scale: PB3+ GP Rs.7600]	Essential: An Information Technology professional working in National Informatics Centre or any other Government Organization with Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent with five years experience in the grade pay of Rs.6600 or equivalent.	01 (01 year in the first instance)

4.	<p>Assistant Director (Corporate Services)</p> <p>Level 11 (i.e. Rs.67700-208700)</p> <p>[Pre-revised scale: PB-3+ GP Rs.6600]</p>	<p>Essential: Officers having Bachelor's Degree or equivalent in any discipline from a recognised university and working in analogous post / grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or Seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment / Personnel Management / Secretarial Practices / Administration).</p> <p>Desirable: Higher qualification and experience will be given preference.</p>	<p>02</p> <p>(03 years in the first instance)</p>
5.	<p>Assistant Director (Library Services)</p> <p>Level 11 (i.e. Rs.67700-208700)</p> <p>[Pre-revised scale: PB-3+ GP Rs.6600]</p>	<p>Essential: Officers having Bachelor's Degree in Library Science and working in analogous post / grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent.</p>	<p>01</p> <p>(03 years in the first instance)</p>
6.	<p>Private Secretary</p> <p>Level 7 (i.e. Rs.44900-142400)</p> <p>[Pre-revised scale: PB2 + GP Rs.4600]</p>	<p>Essential: Officers holding the post of Stenographer under the Central Government or State Government or Public Sector Undertaking or Autonomous Organisation or Regulatory Body and:</p> <ul style="list-style-type: none">(i) holding analogous posts on regular basis in the parent cadre or department; or(ii) Stenographers Grade-I in the Pay Band 2 (Rs.9300-34800) with grade Pay of Rs.4200 with five years regular service in the grade.	<p>01</p> <p>(03 years in the first instance)</p>

FORMAT OF APPLICATION

Copy of
passport size
photograph to
be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications are to be sent for different posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Office address with Telephone No.					
7.	Residential Address with Telephone No.					
8.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
9.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

10.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)					
Qualification/Experience required				Qualification/Experience possessed by		
Essential:				Essential:		
A) Qualification				A) Qualification		
B) Experience				B) Experience		
Desirable				Desirable		
A) Qualification				A) Qualification		
B) Experience				B) Experience		
11.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):					
	Name of Office/ Instt./ Organisations	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#
			From	To		
12.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):					
13.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)					
14.	In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with address c) Name of the parent office /organisation.					

15.	Details of training undergone:	
16.	Details of proficiency in computer:	
17.	Any other information, applicant wants to furnish:	
18.	Please state briefly how you find yourself best suitable for the post applied for:	

Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: _____

..... 4/-

(Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. _____
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature _____

Name and Designation _____

Tel. No. _____

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.